



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.107/ BB/2017	-	For hearing	Rule-4 of IB	Edelweiss Asset Reconstruction Company Ltd. Vs Live 100 Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ADITYA PATEL 9535195105	Respondent	
2.	MR. VIKRAM TRIVEDI	EDELWEISS ARC. 1/b. MANILAL KIRK AMBALAL 2 Co.,	
3.	MR. SUCHITRA VALJEE. 9820082993.		

**ORDER**

Counsel for Petitioner is present. Junior Counsel for Respondent is also present. Heard the reply given by Counsel for Petitioner. Junior Counsel is directed to file written submissions. He can give reply/clarification on the points raised in the reply. List it on 08/02/2018.

  
**Member (T)**

  
**Member (J)**